

Per Tribunal

Fixed for A.H.  
on 12.10.95.

Mrs  
11.10  
for Dy. Registrar

Dated 12.10.95 (28)

Shri S. P. Kulkarni, counsel for  
the applicant.

Issue notice to the respondents  
to file reply within four weeks. Copy  
of the same be given to counsel for the  
applicant in advance.

Set the case on 28.12.95.

*BSN*  
(B.S. Negall)  
m(j)

DS

Notices served to  
A.H. / respondents on  
alias  
gall  
2/11/11

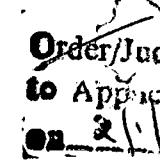
15) 14.12.1995.

Heard Shri S.P. Kulkarni, Counsel for the applicant. He states that the prayer made in the O.A. has been considered by the respondents as shown in the Telegram dated 10.12.1995. The respondents have transferred the applicant to Kharad and he has joined the post.

In the circumstances, the O.A. has become infructuous and accordingly, the case is dismissed as withdrawn.

  
(B.S. HEGDE)  
MEMBER (J).

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Order/Judgement despatched  
to Appellant respondent (s)  
on 14/12/95